GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:727 ANSWERED ON:02.03.2010 INCLUSION OF LANGUAGES IN EIGHTH SCHEDULE Meghwal Shri Arjun Ram ;Yadav Shri Om Prakash

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has received proposals from various State Governments regarding inclusion of more languages in the Eighth Schedule of the Constitution;
- (b) if so, the details thereof, State-wise and language-wise including Rajasthani and Bhojpuri language; and
- (c) the time by which such languages are likely to be included in the Eighth Schedule of the Constitution alongwith the reasons for delay in inclusion of the same?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN)

- (a): Yes, Madam.
- (b): The details of proposal State-wise and language-wise are as under:-

State Govt. Name of Language

(i) Bihar Bhojpuri

(ii) Chhattisgarh Chhattisgarhi

(iii) Sikkim Bhutia, Lepcha & Limboo

(iv) Karnataka Kodava & Tulu

(v) Mizoram Mizo

(vi) Rajasthan Rajasthani

(vii) Nagaland Tenyidi

(c): A decision on pending proposals for inclusion of more languages in the Eighth Schedule including Rajasthani & Bhojpuri will be taken in the light of the recommendations of Sitakant Mohapatra Committee and decision of the Government thereon. No time frame can be fixed for inclusion of more languages in the Eighth Schedule.